


F.No. 27(28)/CESTAT/Admn./2005  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

Date : 17.8.2011

ORDER

In partial modification of orders of even no. dated 23/1/09, 16/7/09 &, 7/6/2011 and in pursuance of clause 5(1) of the Right to Information Act, 2005, the Hon'ble Vice-President/ HOD, CESTAT is pleased to appoint the following officers as First Appellate Authority at the benches mentioned against each:

Hon'ble Shri S.S. Kang, Vice-President	CESTAT Mumbai
Shri P.G. Chacko, Member (J)	CESTAT Bangalore
Shri S.K. Gaule, Member (T)	CESTAT Kolkata

  
(S. Chandran)  
Registrar

Copy to :

1. SPS to Hon'ble Vice-President/ HOD, CESTAT, New Delhi
2. Hon'ble Shri S.S. Kang, Vice-President, CESTAT, Mumbai
3. Hon'ble Shri P.G. Chacko, Member (J), CESTAT, Bangalore
4. Hon'ble Shri M.V. Ravindran, Member (J), CESTAT, Ahmedabad
5. Hon'ble Shri S.K. Gaule, Member (T), CESTAT, Kolkata
6. PA to Registrar, CESTAT, New Delhi
7. Office of CDR, CESTAT, New Delhi/ Jt. CDR, CESTAT Mumbai/ Kolkata/ Bangalore
8. Asstt. Registrar/ CPIO, CESTAT, Mumbai/ Bangalore/ Kolkata
9. Library, CESTAT, New Delhi
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Registrar